

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 105 of of 2010

Dated : 27th July, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Madhya Pradesh Power Generation Co. Ltd. Appellant(s)

Versus

M.P. Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for Appellant (s) : Mr. M.G. Ramachandran
Ms. Sneha Venkataramani

Counsel for Respondent(s) : Ms. Surbhi Sharma
Mr. Ashok Upadhyay for MPERC

ORDER

We have heard the learned counsel for the parties.

The learned counsel for the Respondent-Commission wants to submit final written submissions. She is permitted to file the same on or before 10th August, 2011 after serving copy on the other side.

Post the matter on **11th August, 2011 at 2.30 p.m.** for reporting compliance.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/ak